

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:2176
ANSWERED ON:22.07.2004
SETTING UP OF A TRIBUNAL FOR ARMY
Mohale Shri Punnulal

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government propose to set up a separate Tribunal for disposal of army cases;
- (b) if so, the details thereof; and
- (c) the time by which the said Tribunal is likely to be set up?

Answer

MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE)

(a) to (c): A proposal to establish an Armed Forces Tribunal to deal with the service matters and appeals arising out of the verdicts of the court martial concerning the three services is under active consideration of the Government. The modalities and other details are being worked out.